

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).30784/2025

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY Petitioner(s)

VERSUS

M/S ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. & ANR. Respondent(s)

IA No. 158728/2025 - CONDONATION OF DELAY IN FILING

IA No. 158722/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 158726/2025 - EXEMPTION FROM FILING O.T.

Date : 12-12-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. ANJARIA
[IN CHAMBER]

For Petitioner(s) : Mr. Binay Kumar Das, AOR

For Respondent(s) : Mr. Debesh Panda, AOR

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that pursuant to order dated 07.11.2025 passed by this court, the petitioner has filed proof of service of the SLP upon caveator in that view no further orders are required to be passed.

The SLP shall be listed before the appropriate bench in accordance with rules.

(DEEPANSHU)
SENIOR PERSONAL ASSISTANT

(MAYA KUMARI)
BRANCH OFFICER